

ITEM NO.22

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(C) No(s). 19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT, 1956 & ANR.

Respondent(s)

([TO BE TAKEN UP AS ITEM NO. 1]

IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 19602/2018 (XI)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
FOR CLARIFICATION/DIRECTION ON IA 129503/2020
FOR EARLY HEARING APPLICATION ON IA 9445/2022
FOR CLARIFICATION/DIRECTION ON IA 10840/2022
IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10840/2022 - CLARIFICATION/DIRECTION
IA No. 129503/2020 - CLARIFICATION/DIRECTION
IA No. 9445/2022 - EARLY HEARING APPLICATION)

SLP(C) No. 19796/2018 (XI)

(Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021
IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 85553/2019 - CLARIFICATION/DIRECTION

IA No. 56674/2021 - EXEMPTION FROM FILING O.T.
 IA No. 185557/2019 - EXEMPTION FROM FILING O.T.
 IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
 SLP(C) No. 20011/2018 (XI)
 (FOR
 FOR CLARIFICATION/DIRECTION ON IA 129459/2020
 IA No. 129459/2020 - CLARIFICATION/DIRECTION)
 SLP(C) No. 20711/2018 (XI)
 (FOR
 FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018
 FOR CLARIFICATION/DIRECTION ON IA 129497/2020
 IA No. 129497/2020 - CLARIFICATION/DIRECTION
 IA No. 150217/2018 - EXEMPTION FROM FILING O.T.)
 SLP(C) No. 19401/2018 (XI)
 (FOR
 FOR CLARIFICATION/DIRECTION ON IA 129493/2020
 IA No. 129493/2020 - CLARIFICATION/DIRECTION)
 SLP(C) No. 19763/2018 (XI)
 (FOR CLARIFICATION/DIRECTION ON IA 129482/2020
 IA No. 129482/2020 - CLARIFICATION/DIRECTION)
 SLP(C) No. 19822/2018 (XI)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 186495/2019
 FOR CLARIFICATION/DIRECTION ON IA 129501/2020
 IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 129501/2020 - CLARIFICATION/DIRECTION)

Date : 01-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
 HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)	Ms. Madhavi Diwan, Ld. ASG Mr. Ravindra Kumar Raizada, AAG Mr. Vinod Diwakar, AAG Mr. Shantanu Singh, Adv. Ms. Alka Sinha, Adv. Ms. Vaishali Verma, Adv. Ms. Aishani Narain, Adv. Mr. Vishesh Kaira, Adv. Mr. Anuvrat Sharma, AOR Mr. Ardhendumauli Kumar Prasad, AOR
For Respondent(s)	Mr. Arvind Datar, Sr. Adv. Mr. Siddharth Bhatnagar, Sr. Adv. Ms. Nandini Gore, Adv. Ms. Sonia Nigam, Adv. Mr. Karanveer Singh Anand, Adv. Mr. Yashwant Gaggar, Adv. M/S. Karanjawala & Co., AOR

Mr. R. Basant, Sr. Adv.
Mr. Shekhar Prit Jha, AOR
Mr. Akshay Sahani, Adv.

Mr. K.V. Viswanathan, Sr. Adv.
Mr. Manu Nair, Adv.
Mr. Shantanu Tyagi, Adv.
Mr. Soumil Jhanwar, Adv.
Mr. Neelesh Shreesh, Adv.
Mr. S. S. Shroff, AOR

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

Mr. Pawan Upadhyay, Adv.
Ms. Sharmilla Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Kanishk Garg, Adv.
M/S. Unuc Legal LLP, AOR

Dr. A.M. Singhvi, Sr. Adv.
Ms. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Mr. Shantanu Chaturvedi, Adv.
Ms. Prerna Singh, Adv.
M/S. Khaitan & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 6th September, 2022.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
ASSISTANT REGISTRAR